

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA

STARRED QUESTION NO. 361

TO BE ANSWERED ON 11th AUGUST, 2016

CORPORATISATION OF PORTS

†*361. SHRI ARVIND SAWANT:

Will the Minister of SHIPPING be pleased to state:

पोतपरिवहनमंत्री

- (a) whether the Government propose to convert the major ports into Corporate companies and if so, the details and the benefits likely to accrue as a result thereof;
- (b) whether the Government propose to retain the existing provision of Union's representative in the Board of Directors in the aftermath of corporatisation of ports and if so, the details thereof;
- (c) whether the Government propose to take any measure to ensure that the interests of Union and labourers are not compromised as a result of such corporatisation and if so, the details thereof; and
- (d) whether the Government has taken steps to develop and modernise major ports and if so, the details thereof along with funds made available for the purpose?

ANSWER

MINISTER OF SHIPPING
(SHRI NITIN GADKARI)

(a) to (d): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION NO.361 TO BE ANSWERED ON 11TH AUGUST 2016 RAISED
BY SHRI ARVIND SAWANT REGARDING “CORPORATISATION OF PORTS”.**

- (a)to(c):No, Madam. There is no proposal to convert the Major Ports into Corporate companies. A proposal to replace the Major Port Trusts Act, 1963 is under consideration of the Government with a view to modernise the institutional structure of the Major Ports and to secure greater operational freedom for the ports, in tune with present day requirements. In the proposal under consideration, the interest of Labour has been taken care by providing for a Labour nominee in the Board of each Port Authority.
- (d) Yes, Madam. Modernisation of ports is a continuous process through construction and mechanisation of berths, installation of state of the art equipment and expansion of port capacity including through creation of new ports. During last 3 years (in the year 2013-14, 2014-15 and 2015-16), Ministry of Shipping has awarded 86 projects with an estimated investment of Rs.46588.17 crores involving capacity addition of 534.90 million tonnes.
